

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-65/2005/7675/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Malaya Deb,  
Presiding Officer/ Member,  
M.A.C.T., Nalbari

Dated Guwahati, the 8<sup>th</sup> September, 2022.

Sub:- **Station leave permission.**

Ref:- Your letter No. MACT/N/282 dtd. 07.09.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 08.09.2022 till the morning of 09.09.2022**, has been granted. The District & Sessions Judge, Nalbari and in his absence the in-charge District & Sessions Judge, Nalbari shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-65/2005/7676-7677/A dated** , 08-09-2022

Copy to :

1. The District & Sessions Judge, Nalbari.
2. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**